## HARYANA VIDHAN SABHA

## **Un-Starred Questions**

## To be asked at a meeting of the Haryana Vidhan Sabha to be held on Tuesday, the $5^{\rm th}$ March, 2013.

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## **Creation of Posts for Municipal Corporations**

328. SH. SAMPAT SINGH, M.L.A.: Will the Chief Minister be pleased to state:

- a) the number and the name of posts created in the different Municipal Corporations after they came into being;
- b) whether there is any proposal under consideration of the Government to create more posts in these corporations; if so, the details thereof;
- c) Whether there is any proposal under consideration of the Government to levy professional tax in the Corporation, Committee or the Council area; and
- d) the total income of each of the Corporation, Committee and the Council togetherwith the total amount of grant received by each of the local bodies from the Central or the State Govt. in the current Financial Year?

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Chandigarh: The 27<sup>th</sup> February, 2013 SUMIT KUMAR, Secretary, Haryana Vidhan Sabha